

These Corps were paid for and maintained by the old Political Department and were never treated as a part of the Armed Forces. Even the Mewar State Government to whom the Mewar Bhil Corps was transferred on 1st April, 1938, did not treat it as a regular Indian State Force unit. These Corps therefore continued to be treated as irregular units.

Civilians in Ordnance Depots

919. **Shri M. S. Gurupadaswamy:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that the Army Standing Establishment Committee have recommended a large reduction in the strength of various categories of civilians employed in Ordnance Depots;

(b) whether there has been any corresponding reduction in workloads; and

(c) the decision taken by Government?

The Deputy Minister of Defence (Sardar Majithia): (a) The Committee have recommended a reduction in the strength of some categories of civilians. The net decrease in total strength recommended is about 6.5%.

(b) Yes.

(c) The case is under examination of Government.

Central Food Technological Research Institute, Mysore

920. **Shri Wodeyar:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) the annual expenditure incurred at present on the maintenance of the Central Food Technological Research Institute, Mysore;

(b) the total number of officers and staff working there;

(c) whether any income accrues to Government from it; and

(d) if so, how much?

The Minister of Natural Resources (Shri K. D. Malaviya): (a) Annual recurring expenditure, at present, is approximately Rs. 10 lakhs.

(b) 207.

(c) and (d) Rs. 3,500/- have so far been received as premia and royalty for the grant of licences for the exploitation of processes developed at the Institute.

Tamil Literature

921. **Shri Kajrolkar:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that steps are being taken to translate the ancient Tamil books into other regional languages; and

(b) if so, the names of such books?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das):

(a) No, Sir.

(b) Does not arise.

Mercy Petitions

922. **Dr. Satyawadi:** Will the Minister of Home Affairs be pleased to state the number of mercy petitions submitted against death sentences from each State during the current year and the number of petitions accepted?

The Deputy Minister of Home Affairs (Shri Datar): A statement giving the required information is laid on the Table of the House. [See Appendix VI, annexure No. 65].

Monuments in Orissa

923. **Shri K. C. Jena:** Will the Minister of Education be pleased to state:

(a) the number of monuments in the State of Orissa which are under the supervision of the Central Government;

(b) their names and the districts where they are situated;

(c) the date on which each monument was brought under the supervision of the Union Government; and

(d) the amount spent so far on the protection and improvement of each of the monuments?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) 49.

(b) and (c) These are being collected and will be placed on the Table of the House in due course.

(d) The figures for 1954-55 are being collected and will be placed on the Table in due course. It is not feasible to collect the figures for each monument for the earlier years.

प्रथम पंचवर्षीय योजना

९२४. श्री एच. डार. नवामी : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) प्रथम पंचवर्षीय योजना के अन्तर्गत शिक्षा संस्थाओं की संख्या बढ़ाने और शिक्षा प्रणाली का सुधार करने के

लिये विभिन्न राज्यों को कितनी राशि
स्व.कृत की गई थी; और

(ख) उनमें से प्रत्येक ने कितनी
कितनी राशि व्यय की है ?

शिक्षा मंत्री के सभासचिव (डा० एम०
एम० दास : (क) १७.९ करोड़ रुपया ।

(ख) राज्य सरकारों से यह जानकारी
मांगी है और यथा समय सभा-पटल पर
रख दी जायेगी ।

Survey of India

925. **Shri Punnoose** : Will the Minister of **Natural Resources and Scientific Research** be pleased to state:

(a) whether it is a fact that *Khalasis* of Survey of India, Dibrugarh have to perform duties of night guards; and

(b) if so, reasons therefor ?

The Minister of Natural Resources (Shri K. D. Malaviya): (a) Yes, Sir.

(b) In Field units, *Khalasis* have to perform the duties of night guards in turn as reliable guards specially recruited are not easily available. Those who perform these duties are given time off in lieu.

Survey of India

926. **Shri Punnoose** : Will the Minister of **Natural Resources and Scientific Research** be pleased to state:

(a) whether it is a fact that the contingent *Khalasis* employed in the field parties of Survey of India are not paid rail fares when recruited for reporting to the place of duty;

(b) whether they are also not paid rail fares to reach their homes after completion of the field season; and

(c) if so, the reasons therefor ?

The Minister of Natural Resources (Shri K. D. Malaviya): (a) and (b) Yes, Sir.

(c) The Government do not as a rule pay Travelling Allowance to employees borne on contingent establishment at the time of recruitment and discharge.

Confirmations in I.A.S. Cadre

927. **Shri Sanganna** : Will the Minister of **Home Affairs** be pleased to state:

(a) the rules that govern the confirmation of State officers promoted to the I.A.S. cadre against 25 per cent quota in the senior scale of the I.A.S. cadre;

(b) the number of officers out of the above category in the Orissa State who have not yet been confirmed in senior scales of pay; and

(c) the reasons therefor ?

473 L. S. D

The Deputy Minister of Home Affairs (Shri Datar) : (a) Under the I.A.S. (Recruitment) Rules there is no officiating promotion to the I.A.S. All officers promoted to the 25 per cent quota are automatically regarded as confirmed in the senior scale of the I.A.S.

(b) and (c) Do not arise.

Uplift of Scheduled Castes and Scheduled Tribes

928. **Shri Sanganna** : Will the Minister of **Home Affairs** be pleased to state:

(a) whether the State Governments have integrated in their Second Five Year Plans any special schemes for the socio-economic and cultural progress of the Scheduled Castes and the Scheduled Tribes; and

(b) if so, what are they and the names of the States where they are to be executed ?

The Deputy Minister of Home Affairs (Shri Datar) : (a) Yes.

(b) They are many and are contained in practically all the State Plans which are at present under finalisation by the States in consultation with the Planning Commission. The details could be had as soon as the Plans are final.

U.P.S.C. Assistants' Examination

929. **Shri M. Islamuddin** : Will the Minister of **Home Affairs** be pleased to state:

(a) whether it is a fact that Union Public Service Commission held a competitive examination recently for recruitment of assistants in the Central Secretariat Service;

(b) if so, the number of examination centres and the number of candidates who sat for the examination in each of the centres;

(c) the number of candidates to be selected; and

(d) by what time the results are going to be announced ?

The Deputy Minister of Home Affairs (Shri Datar) : (a) Yes. The examination was held from 28th November to 10th December, 1955.

(b) The information is given in the attached statement. [See Appendix VI, Annexure No. 66].

(c) 100.

(d) The result will be published with minimum delay possible. No precise date has been fixed for the publication.